

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 6

Company Appeal No. 12/Chd/Hry/2023

IN THE MATTER OF:

Mahanand Associates Pvt. Ltd. (Virender Singh Director & shareholder)

...Petitioners

Vs.

ROC, NCT of Delhi & Haryana & Ors.

...Respondents

Under Section: 252(1), CA 2013

Since the Hon'ble Member (Technical) is on leave today, hence
the matter is adjourned to 14.06.2024.

-sd-
Court Officer

26.04.2024
Pooja